

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 129

R. Plan Approved, IA(I.B.C)/ 2860 (CH)2023, IA(I.B.C)/66 (CH)2024,

IA(I.B.C)/ 1396(CH)2022, IA No. 389/2024

C.P. (IB)/588(CH)2019

Admitted

IN THE MATTER OF:-

BMSS Steel Industries Pvt. Ltd.

...Petitioner

Versus

Forge India Pvt. Ltd.

...Respondent

Under Section: 9, IBC 2016, 60(5), 43(1) r/w Sec 44 (1)

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 21.05.2024.

Tanvi
09.04.2024

Sd/-
Court Officer